

IN THE HIGH COURT OF ORISSA, CUTTACK

It is informed to all the
Advocates/Advocates' clerks/Applicant that
the following certified copies are ready for
Delivery.

Date : 25.01.2022								
SL No.	No. of Pages	Name of Applicant	C.A.No.	Date of Application	Case No.	C.C Type	Dealing Section	Seat
1	6	J D MUDULI	46584/2021	15.11.2021	CRLREV/311/2002	GENERAL	CRIMINAL REVISION	(Seat No-2)
2	2	M PRADHAN	54399/2021	07.12.2021	BLAPL/9075/2007	GENERAL	CRIMINAL MISC-1	(Seat No-1)
3	165	N.C.SINHA	57086/2021	14.12.2021	WP (C) /10243/2015	GENERAL	WRIT BRANCH-4	(Seat No-46)
4	4	A.MOHANTY	471/2022	04.01.2022	WP (C) /30771/2021	GENERAL		(Seat No-46)
5	68	J.R. NAYAK	668/2022	05.01.2022	WPC (OA) /330/2003	GENERAL		(Seat No-46)
6	6	S.MOHANTY	1976/2022	07.01.2022	MATA/2/2010	GENERAL	FIRST APPEAL	(Seat No-3)
7	4	M.BEHERA	2729/2022	10.01.2022	TRPCRL/101/2021	C.O.		(Seat No-3)
8	3	M. R. SAHOO	2886/2022	20.01.2022	ABLAPL/10855/2021	C.O.		(Seat No-3)
9	3	G.C.MOHANTY	2890/2022	21.01.2022	BLAPL/9412/2021	C.O.		(Seat No-

								3)
10	6	B. B. MALLICK	2894/2022	24.01.2022	BLAPL/6517/2019	C.O.		(Sea t No- 3)

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